COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 230 OF 2017

Dated: 18th December, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

KSK Mahanadi Power Co. Ltd. Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. K. V. Balakrishnan for R-1

ORDER

Learned counsel for the respondents may file reply on or before 16.01.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on 22.02.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/tpd